

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAMKUMAR CHOUBEY

Civil Appeal No(s). 566/2017

SHYAM SINGH

Appellant(s)

VERSUS

STATE OF U.P. THROUGH HOME SECRETARY & ORS.

Respondent(s)

Date : 02-11-2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Umesh Dubey, Adv.
Mr. Manoj K. Mishra, AOR

For Respondent(s)

Ms. Arpika Singhal, Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 4 are duly represented.

Statement of case has not been filed by any of the
parties. Stipulated time has already expired.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

RAMKUMAR CHOUBEY
Registrar